

**GOVERNMENT OF INDIA
MICRO, SMALL AND MEDIUM ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:5183

ANSWERED ON:27.04.2010

DEVELOPMENT OF SMALL INDUSTRIES

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Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the details of ongoing/ pending programmes to develop micro, small and medium enterprises during each of the last three years and the current year, State wise;
- (b) the details of applications received and approved for setting up MSMEs during the said period, State wise;
- (c) the details of application for grant of loan received by the banks and the loans, sanctioned thereon during the said period, State wise;
- (d) the details of innovation centres functioning in the country to promote and develop the MSMEs, State wise;
- (e) whether there is single window clearance system for the said sector;
- (f) if so, the details thereof; and
- (g) if not, the time by which it is likely to done?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MICRO, SMALL & MEDIUM ENTERPRISES (SHRI DINSHA PATEL)

(a) The Ministry of Micro, Small and Medium Enterprises (MSME) was allocated budget of Rs.1642 crore, Rs.1794 crore and Rs.1794 crore during the financial years 2007-08, 2008-09 and 2009-10 respectively for implementing various schemes/programmes for the promotion and development of MSMEs including Khadi & Coir and for employment generation. Some of the major schemes/programmes include Credit Guarantee Scheme, Cluster Development Programme, Credit Linked Capital Subsidy Scheme, Marketing Development Assistance, National Manufacturing Competitiveness Programme, ISO 9000/14000, Performance and Credit Rating Scheme, Scheme of Fund for Regeneration of Traditional Industries, Prime Minister's Employment Generation Programme and Skill Development Programme, etc.

(b) Under the Micro, Small and Medium Enterprises Development Act 2006, filing of memorandum by persons desirous of establishing micro or small enterprises is not mandatory. Since no application is to be made to the Central Government, the question of granting approval by it does not arise.

(c) As per the information furnished by the Reserve Bank of India, the State / UT-wise position regarding the number of micro and small enterprises (MSE) account and loans outstanding against the MSEs from the public sector banks as at the end of March 2007, March 2008 and March 2009 (latest available) is enclosed at Annexure I to III.

(d) Government is facilitating promotion of innovative ideas by providing financial assistance for setting up of business incubators. Under the scheme of 'Support for Entrepreneurial and Managerial Development of SMEs through Incubators' of the Ministry of MSME, assistance is provided to selected business incubators to nurture new and innovative business ideas for commercialization. The names of the institutions selected under the scheme, State-wise, is at Annexure -IV.

(e) to (g) Setting up of new enterprises require a number of clearances from different State Government Departments, its agencies and local bodies. Although several attempts have been made in the past to provide single window clearances at the State Government level, the efforts have resulted varying degrees of success. No timelines have been set for this purpose.